

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 506 OF 2019**

**IN**

**DFR NO. 1397 OF 2019**

**Dated: 2<sup>nd</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Indian Captive Power Producers Association .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal

**ORDER**

List the matter on **03.04.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/kt*